

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00089/2021

Jabalpur, this Monday, the 08th day of February, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Ajay Patel, Aged about 39 years,
 S/o Shri Gyani Prasad Patel,
 Working as Highly skilled Grade-II (Armourer),
 R/o 455, Purani Basti, Gwarighat,
 Jabalpur-482008 (MP)

2. Raghuvinder Singh, Aged 37 years,
 S/o Shri Jagdish Singh,
 Working as Highly Skilled Grade-II, (Armourer)
 R/o Raksha Karmchari Colony,
 Mastana Chowk, Ranjhi
 Jabalpur-482011 (MP)

-Applicants

(By Advocate – **Shri Rajneesh Gupta**)

V e r s u s

1. Union of India, through its Secretary,
 Govt. of India, Ministry of Defence, South Block,
 New Delhi-110011

2. The Commandant
 506, Army Base Workshop
 Jabalpur-482001

- Respondents

(By Advocate – **Shri S.P.Singh**)

O R D E R(ORAL)

By Ramesh Singh Thakur, JM:-

Heard.

2. Counsel for the applicants submits that the order dated 23.12.2020 passed by the respondents for reversion of the

applicant has been communicated through Central Govt. Standing counsel for the respondents on 04.02.2021.

3. Counsel for the applicant seeks permission to withdraw this Original Application with liberty to file fresh Original Application on the same cause of action.
4. The permission is granted.
5. In view of it, the applicant is allowed to withdraw this Original Application with liberty as aforesaid.
6. Accordingly, the Original Application is disposed of on the above terms.



(Naini Jayaseelan)
Administrative Member
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(Ramesh Singh Thakur)
Judicial Member